

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 241 of 2017 (SZ)**

**Applicant(s)** Vs.  
Mahendran P,  
Kattukuppam,  
Chennai and 2 others.

**Respondent(s)**  
The Union of India,  
rep. by Secretary,  
MoEF & CC, New Delhi and 2 others.

**Legal Practitioners for Applicant(s)**  
M/s T.K. Ramkumar

**Legal practitioners for respondent(s)**  
M/s Sumathi for R1  
M/s E. Manoharan for R2 & R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 03.05.2019  No representation. For reply of R2 and R3 call on 16.07.2019.  (Tmt.S. Meenakumari) Registrar